- denial*of any credit, credit guarantees, or other financial assistance by any department, agency or instrumentality of the U.S. Government;
- the U.S. opposition to the extension of any loan for financial or technical assistance by any international financial institutions;
- Prohibiting US Banks from making any loan or providing any credit to the GOI, except for purposes of purchasing food or other agricultural commodities;
- Prohibiting the EXIM Bank from giving approval to guarantee', insure or extend credit, or participate in the extension of credit and support of US exports to India; and
- Prohibiting the export to India of specific goods and technology subject to export licenses by the Commerce Department.

In October, 1998 the US President signed omnibus Appropriation Bill as a result of which he now has authority to waive sanctions other than military related sales and dual use items.

Using this authority, the US President has restored EXIM Bank, OPIC and TDA operations. Activities of US Banks have been"resumed. Military education and training programmes (IMET) have also been resumed.

USAID, which channelizes US Economic assitance to India have in formed that as a result of sanctions an nounced by the US Government, they might obligate grant development assist ance of US \$ 35 million in US FY 1998 as against US \$ 55.2 million in US FY 1997. In addition to proposed obligation of development assistance of US \$ 35 million in US FY 1998, USAID may disburse food aid of US \$ 90.5 million in US FY 1998. In US FY 1997, USAID had dis bursed food aid of US \$ 87.4 million. To sum up the level of assitance in US FY 1998 is likely to be US \$ 125.5 million as compared to US \$ 142.6 million in US FY 1997.

(c) The general approach of the Government in countering the effect of sanctions is to try to get a better understanding of our position on the part of other countries and also to encourage private capital flows to substitute for whatever reduction takes place in official flows. To this end the Government is pursuing its stated policies of encouraging inflows of foreign direct investment or NR1 flows and ensuring that our economic situation is strong and such as to create confidence in financial markets. It is also expediting various programmes and charges which will improve the general climate for investment, growth and equity. Playing of provocative songs during

Indian Airlines and Air India Flights

*130. DR. C. NARAYANA REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government are aware that in the flights of the Indian Airlines and Air India, occaionally tunes of provocative songs are played in the form of instrumental music at the time of taking off and landing to the surprise and en-noyance of passengers with a taste for good music; and
- (b) if so, whether Government would consider the desirability of replacing such tunes by classical or semi-classical tunes of Sitar, Veena, Sarod, Flute and other instruments by eminent artist; so that the passengers could feel happy and relaxed while Commencing and completing their journey?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) Tunes of provocative songs are not played on board Air India and Indian Airlines flights. Music played on Indian Airlines flights include classical, semi-classical and folk tunes played on Sitar, Veena, Sarod, Flute and other instruments, Western instrumental music is played on Air India's flights. However, A'r India is in the process of making new boarding music which will include Indian ...classical/scmi-classical tunes of Sitar,

Sarod, Flute and other instru-Veena, ments.

टिहरी बांध की ऊंचाई

- *131.श्री मनोहर कान्त ध्यानी: क्या विद्युत मंत्री १५ जुलाई, १९९८ को राज्य सभा में तांराकित प्रश्र ४०९ के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि मुख्य टिहरी बांध को ई.एल.600 मीटर तक उठाने के कारण पुराने टिहरी शहर को डूबने की संभावनाओं का सामना करना
- (ख) यदि हां,तो क्या टिहरी के सभी विधिमान्य भूस्वामियों तथा मकान मालिकों के पुनर्वास का कार्य पूरा कर लिया गया हैं,यदि हां,तो भू-स्वामियों तथा वास्तविक मकान मालिकों की संख्या क्या है और कितने अन्य व्यक्तियों को पुनर्वास का लाभ दिया गया है:और
- (ग) वास्तविक लाभ के कितने पात्र भूस्वामियों को अभी पुनर्वास लाभ दिया जाना शेष हैं ?

विद्युत मंत्री (श्री पी.आर.कुमारमंगलम): (क) कॉफर बांध जिसका स्तर ई.एम.७६१ मीटर तक उठाया जा चुका हैं के कारण पुराने टिहरी शहर के जलमग्र होने की संभावना नहीं है । मानसून अवधि (जुलाई-सिमम्बर) के दौरान आवाह क्षेत्र में जब भी भारी वर्षा होती है तो जिला प्रशासन समेत टी.एच.डी.सी.निचले क्षेत्रों में रहने वाले परिवारों को सुरक्षित स्थानों में ले जाने संबंधी कदम उठाते हैं। पुराने टिहरी शहर में प्रभावित होने वाले संभावित क्षेत्रों में रहने वाले परिवारों को सुरक्षित स्थानों में ले जाने के लिए प्रतिवर्ष आकस्मिक योजना तैयार की जाती है।

(ख) और (ग) पुराने टिहरी शहर में प्रभावित लोगों का पुनर्वास आंरभ कर दिया गया है। ताकि अनुमोदित पुनर्वास एंव पुनस्थार्पना नीति के अनुसार पात्र परिवारों को लाभ प्रदान किया जा सके। 2438 शहरी आवासीय भुस्वामी ऐसे हैं जिसका पुनर्वास किए जाने की आवश्यकता है। इसमें नये टिहरी शहर के निर्माण से प्रभावित तीन गांवों के 269 भू-स्वामी शामिल हैं ।

आवासीय भू-खंडों का विकास किया जा चुका है और 2400 भू-स्वामियों को इसका आंबटन किया जा चुका है । भू-स्वामियों द्वारा अभी आवंटन हेत् आवेदन पत्र प्रस्तुत किए जाने हैं। इसके अतिरिक्त 28534 आवासीय फ्लैट कार्यालयों/स्थापनाओं और संस्थानों के कर्मचारियों और किरायेदारों को प्रदान किए जाने अपेक्षित हैं । इसमें से 2708 आवासीय फ्लैट/मकानों का पहले ही निर्माण किया जा चुका है और 2069 फ्लैट/ मकानों का आवेदन कर दिया गया है । शेष पात्र व्यक्तियों/स्थापनाओं को आवासीय फ्लैट आबंटित करने की प्रक्रिया प्रगति पर हैं।

to Starred Questions

Decline in Remittances by NRIs

132. SHRI AKHILESH DAS

SHRIMATI VEENA VERMA:

Will the Minister of FINANCE be pleased to state:

- (a) whether there has been 33% decline in remittances by non-resident Indians under various deposit schemes during 1997-98:
- (b) it so, the scheme-wise decline giving scheme-wise figures of deposits during 1995-96, 1996-97 and 1997-98 the reasons therefor: and
- (c) how far the deposits have improved during the first six months of 1998-99 and what is the estimated improvement by the end of the current year?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) and (b) No, Sir. As per the data furnished by the Reserve Bank of India, the outstanding balances in the three NR d< schemes arc consistently on the increase in the past two years. Yearwise details of outstanding* balances under the three schemes arc as follows:

Rs. in crores

Deposit	Account	31.3.19%	31.3.1997	31.3.1998	percentage	in-
					rea.sc in Col. over Col. 3	4
1		2	3	4	5	-
FCNR	(Banks)	19157	28472	33907	19%	-
NRE NRNR		13495 10834 i	17099 18976	21766 23350	27% 23%	